

(b) whether it is also a fact that the Senate plan was kept aside and the Government of Maharashtra was asked to prepare a separate plan for two years in view of the terrorist attack on Mumbai on 26 November, 2008; and

(c) what is the estimate of the additional burden that had to be carried by the Government of Maharashtra/Mumbai Police on account of the dilatory decisions taken by the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Under the Scheme for Modernization of State Police Forces (MPF Scheme) annual action plans for 2009-10 were invited from State Governments by 7th January, 2009. The annual action plan of Maharashtra for 2009-10 for Rs.676.48 crore was received in the Ministry of Home Affairs on 20th May, 2009. Since the proposal was not in accordance with the guidelines issued to the State Government and the tentative amount for which action plan was invited, the State Government was requested to revise their proposal. The revised proposal for Rs.178.26 crore received from the State Government of Maharashtra on 15-06-2009 was considered in the meeting of the High Powered Committee (HPC) in the Ministry held on 16-06-2009 and was approved in principle. However, based on the observations of the High Powered Committee, the State Government of Maharashtra was advised to revise the proposal and send to the Ministry. The revised annual plan is still awaited from the State Government of Maharashtra.

Maharashtra is categorized under the MPF Scheme as category "B" State and the pattern of funding by Central and State Governments is in the ratio of 75:25. Hence, the State Government is required to bear 25% of the annual MPF plan of the State under the MPF Scheme. The Central allocation to Maharashtra as per Budget Estimate - 2009-10 (tentative provision) under MPF Scheme is Rs.65.42 crore and the State share is Rs.21.81 crore.

Danger of instruction by female Jihadis trained in Pakistan

2042.DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that female Jihadis are being trained in Pakistan by terrorist outfits like Al-Queda, Lashkar-e-Taiba and Jaish-e-Mohammed as suicide bombers who are likely to infiltrate in Jammu and Kashmir and other parts of the country;

(b) if so, what steps are being taken to counter them; and

(c) if not, the reasons for not taking any action?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Available inputs indicate that women cadres are being trained in Pakistan/PoK by terrorist elements based there. The security and intelligence agencies remain vigilant to thwart any designs of terrorist organizations, and towards this end, steps have been taken, inter alia, for strengthening of mechanisms for collection, collation, analysis and sharing of actionable real time intelligence on a

24 x 7 basis. Besides, border management has been strengthened by way of tighter immigration controls, border fencing, floodlighting, deployment of surveillance equipments etc.

Demand for formation of new states

2043. SHRI RAJIV PRATAP RUDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that several demands for formation of new States have been made from different parts of the country;
- (b) if so, the details thereof alongwith their number;
- (c) whether Government is contemplating to accept these demands; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) The Central Government has not received recommendation from any State Government for creation of new States. However, demands and representations have been received from time to time from various individuals and organizations for creation of new States like Telangana in Andhra Pradesh, Vidarbha in Maharashtra, Bundelkhand in Uttar Pradesh and Madhya Pradesh, Bhojpur in East Uttar Pradesh, Chhattisgarh and Bihar, Saurashtra in Gujarat, Coorg in Karnataka, Koshalanchal in Western Orissa, Gorkhaland in West Bengal, Cooch Behar in West Bengal, Mithilanchal in north Bihar, parts of Uttar Pradesh and West Bengal, Purvanchal, Harith Pradesh, Braj Pradesh and Awadh Pradesh comprising various regions of Uttar Pradesh.

(c) and (d) Government takes decision on the matter of formation of new States after taking into consideration all relevant factors. Action by the Government would depend on the felt need and general consensus.

Unemployed youths registered in employment exchanges

2044. SHRI SYED AZEEZ PASHA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government is aware that the unemployed youths are not getting jobs even after lapse of a period of more than 15 years of their registration in the employment exchanges;
- (b) if so, the details and the reasons therefor;
- (c) the average number of years it takes for the unemployed youths registered in employment exchanges to get employment; and
- (d) the number of employment opportunities likely to be created during 2009-10?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) to (c) Number of youth job seekers in the age group of 15-29 years, all of whom may

Original notice of the question was received in Hindi.